

ITEM NO.7

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1697/2019

AJAY SHARMA

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 27-01-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Appellant(s) Ms. Parul Shukla, AOR

For Respondent(s) Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

One week's time is granted to the learned counsel
for the Appellant for filing spare copy.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER